

tained that a proposal for setting up a deep sea fishing cum Marine Training Institute is under examination by the State Government.

(ec) The Government of India (Department of Agriculture) has sanctioned payment of a sum of Rs. 50,000-to the Paradip Port Trust for carrying out investigations and model tests and preparing a Project Report for a Fishing harbour at the Port.

(d) and (e) Do not arise at present.

655. [Transferred to 1st August, 1971.]

विभिन्न परीक्षाओं के प्रश्न पत्र

656. श्री नवल किशोर : क्या शिक्षा और समाज कल्याण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि पांचवीं श्रेणी की परीक्षा (जो नई दिल्ली नगर पालिका द्वारा ली गई है) और आठवीं श्रेणी तथा हायर सैकेंडरी की परीक्षाओं के लिए निर्धारित प्रश्न पत्र बहुत कठिन थे ; और

(ख) यदि हां, तो उसके क्या कारण हैं और इस सम्बन्ध में सरकार द्वारा क्या कदम उठाए गए हैं ?

QUESTION PAPERS FOR VARIOUS EXAMINATIONS

626. SHRI NAWAL KISHORE: Will the Minister of EDUCATION AND SOCIAL WELFARE]

शिक्षा और समाज कल्याण मंत्री

be pleased to state:

(a) whether it is a fact that the question papers set for the 5th class examination (conducted by the New Delhi Municipal Committee) and 8th class and Higher Secondary examinations were very hard; and

(b) if so, the reasons therefor and the steps taken by Government in this regard?]

t [English translation.]

शिक्षा और समाज कल्याण मंत्रालय में उप-मंत्री (प्रो० ड० पी० यादव) : (क) जी नहीं ।

(ख) प्रश्न नहीं उठता ।

t[THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE]

शिक्षा और समाज कल्याण मंत्रालय में उपमंत्री

(PROF. D. P. YADAV): (a) No, Sir. (b)

पर्यटकों को आकर्षित करने के लिये प्रचार

657. श्री धर्मचन्द जैन : क्या पर्यटन और नागर विमानन मंत्री यह बताने की कृपा करेंगे कि क्या सरकार को विदित है कि भारत की ओर पर्यटकों को आकर्षित करने के लिए विश्व के विभिन्न भागों में कोई प्रचार नहीं किया जाता, यदि हां, तो इस सम्बन्ध में सरकार क्या कदम उठाने का विचार रखती है ?

Does not arise.]

PUBLICITY TO ATTRACT TOURIST

657. SHRI DHARAM CHAND JAIN: Will the Minister of TOURISM AND CIVIL AVIATION]

पर्यटन और नागर विमानन मंत्री

be pleased to state whether Government are aware that there is no publicity in different parts of the world to attract tourists to India; if so, what steps Government propose to take in this regard?]

पर्यटन और नागर विमानन मंत्री (डा० कर्ण सिंह) : जी नहीं । सरकार ने भारत के लिये पर्यटकों को आकर्षित करने के लिये संसार की सभी मुख्य पर्यटक मार्केटों में गहन प्रचार अभियान प्रारम्भ कर दिया है ।

एयर इंडिया के सहयोग से यू० के०, यूरोप तथा संयुक्त राज्य अमरीका से भारत के लिए विदेशी पर्यटकों को आकर्षित करने के लिये प्रचार अभियानों को और तेज कर दिया गया है। विदेशों में हमारे प्रचार कार्य की लाभ-प्रदता का परिचय 1969 में पर्यटक-आगमन में हुई 30 प्रतिशत की रकार्ड अभिवृद्धि तथा 1970 में 15 प्रतिशत की अभिवृद्धि से प्राप्त होता है।

[THE MINISTER OF TOURISM AND CIVIL AVIATION]

पर्यटन और नागर विमानन मंत्रों

(DR. KARAN SINGH): No, Sir. The Government has undertaken intensive publicity campaigns in all major tourist markets of the world to attract tourists to India. Publicity-campaigns have been further intensified to attract foreign tourists to India from U.K. Europe and the United States, in collaboration with Air India. That our publicity in foreign countries has paid good dividends is reflected in the record 30 per cent increase registered in tourist arrivals in 1969 and an increase of 15 per cent in 1970.]

STEALING OF ART PIECES

658. SHRI SWAISINGH SISODIA:
SARDAR GURCHARAN SINGH
TOHRA:

Will the Minister of EDUCATION

AND SOCIAL WELFARE I

शिक्षा और समाज कल्याण मंत्री

be pleased to state:

(a) whether Government's attention has been drawn to a news paper report that appeared in 'The Sunday Standard' on 11th July, 1974 to the effect that a number of art pieces stolen from India have been found in United States of America:

(b) if so, the details thereof; and

(c) the steps taken by Government to get them back?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE I

शिक्षा और समाज कल्याण मंत्रालय में
उप मंत्री

(PROF. D. P. YADAV): (a) Yes, Sir.

(b) The exact number of art pieces illegally removed from India and found in the United States of America is not available. However, details of some cases where such art pieces have reached U.S.A. and which have come to the notice of the Government are given in the attached statement.

(c) The Indian Embassy in Washington had taken up the question of getting back the art pieces with the United States Government. The report about the reaction of the United States Government received recently, is under examination.

STATEMENT

nts/Mus^um/Site from where stolen	Whether centrally protected or not	Remarks
1. One Bracket Figure from the Dulla Deo Temple at Khajuraho.	Centrally protected.	
2. One sculpture forming part of monument from GummididuiTU near Vijayawada.		

tt] English translation.